

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : AKR Holdings Pvt Ltd

MAIN PETITION NUMBER : CP/1011/IB/2018

(A/MA) APPLICATION NUMBERS

IA/784(CHE)/2022; MA/415/2019; IA/73/2021; IA/314/CHE/2021; IA/157/CHE/2021;  
IA/159/CHE/2021; MA/416/2019; MA/123(CHE)/2021; IA/640(CHE)/2022

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IA/784(CHE)/2022; MA/415/2019; IA/73/2021; IA/314/CHE/2021;  
IA/157/CHE/2021; IA/159/CHE/2021; MA/416/2019;  
MA/123(CHE)/2021; IA/640(CHE)/2022.

ORDER

IA/784(CHE)/2022; MA/415/2019; IA/73/2021;  
IA/314/CHE/2021:-

The Liquidator S. Sathiyarayanan present in person through video conferencing mode.

IA/157/CHE/2021; IA/159/CHE/2021:-

The Liquidator B Ramana Kumar present in person through video conferencing mode.

MA/123(CHE)/2021:-

The Applicant is represented by the Ld. Counsel Ms. Ananda Gomathy through video conferencing mode.


MA/41/2019:-

The Applicant is represented by the Ld. Counsel Mr. N. Kumar and R2 is represented by the Ld. Counsel Mr. Rahuman Khan through video conferencing mode.

IA/640(CHE)/2022:-

The Applicant is represented by the Senior Counsel Mr. ARL Sundaresan through video conferencing mode.

List the matter on **10.11.2022** for **physical hearing**.

  
[SAMEER KAKKAR]  
MEMBER (TECHNICAL)

  
[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)